

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
(CIRCUIT BENCH AT SHIMLA)**

...  
**OA No. 063/01480/2017      Date of decision- 15.03.2018**  
...

**CORAM:    HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
                  HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

K.N. Sharma son of Sh. R.R. Sharma, resident of Shiv Kutir, Cemetery Sanjauli, Shimla-6, APM Accounts (retired), age 62, Group-C.

**...APPLICANT**

**Present :** Mr. T.S. Chauhan, Advocate.

**VERSUS**

1. Union of India through Secretary, Ministry of Communication, Deptt. of Posts Dak Bhawan, Sansad Marg, New Delhi-110033.
2. Director General, Posts, New Delhi, Dak Bhawan, Sansad Marg, New Delhi-110033.
3. Director, Postal Services, H.P. Shimla.
4. Director of Accounts (Postal), Sundernagar, District Mandi, Himachal Pradesh-175 018.
5. Senior Superintendent, Post Office, Shimla Division Shimla-171001.

**...RESPONDENTS**

**ORDER (ORAL)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

After hearing learned counsel for the applicant, without commenting upon the merit of the case, we deem it appropriate to direct the respondents to consider and decide his pending representation for award of interest as early as possible, but not later than two months, from the date of receipt of a certified copy of this order, by passing a speaking and reasoned order.

The OA stand disposed of in the above terms.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 15.03.2018.**

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